

Claim Verification								
(As per Insolvency and Bankruptcy Code, 2016)								
Corporate Debtor Name: Konark Aquatics and Exports Private Limited								
Insolvency Commencement Date: 18th August 2026								
Name of the Resolution Professional: Saradindu Jena								
IBBI Registration No: IBBI/IPA-002/IP-N00520/2017-18/11622								
Verification Date: 01/09/2026								
S. No.	Claimant Name	Claimed Amount (INR)	Verified Amount (INR)	Difference	Verification Status (Accepted/Rejected/Partially Accepted)	Reasons for Rejection/Modification (if any)	Verified By	Date
1	Pancham Studios Limited	130896781	44350000	86546781	Partially Accepted	In the Financial Year 2013-14, at the request of the Corporate Debtor, the Financial Creditor agreed to disburse inter corporate loan to make payment to secured Financial Creditors of CD. This unsecured loan to the Corporate Debtor was disbursed in different dates. As per the arrangement the unsecured loan advanced by the financial creditor bears no interest and to be repaid after settling loan with secured Financial Creditors. The debt of Corporate Debtor due to Financial Creditor is reflected in the Corporate Debtor's Financial Statement Dt.31/03/2025. Hence the claim of interest of Rs.8,65,46,781/- is rejected.	S. Jena/IRP	01 September 2026
2	Vivek Noronha	100000	100000	0	Accepted	As per Financial Statement of the CD as on Dt.31/03/2025	S. Jena/IRP	01 September 2026
3	THE GREAT ESCAPE AMUSEMENT PRIVATE LIMITED (CIN-U55209OR2004PTC007529)	1550000	1550000	0	Accepted	As per Financial Statement of the CD as on Dt.31/03/2025	S. Jena/IRP	01 September 2026
4	Swosti Ranjan Mohapatra	200000	200000	0	Accepted	As per Financial Statement of the CD as on Dt.31/03/2025	S. Jena/IRP	01 September 2026
TOTAL		132746781	46200000					